

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/62/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/S. K. K. MURRALI FATHAN	Counsel for respondent	al
A. Abdul Hameed for AAV Partners	Counsel for petitioner	dr —

C. D. No. TCP/355 (IB)/2017

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at his request. Put up on 04.09.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)
Member (Judicial)